D. The procedure and quidelines, as given above, are brought to the notice of the entrepreneurs for their information and guidance.

Sd/-

NOVEMBER 27, 1991

(S. Bhavani)

Deputy Secretary to the Govt. of India. F.No. 10 (74)/91-LP New Delhi, the 8th November, 1991.

Forwarded to Press Information Bureau for giving wide publicity to the contents of the above Press Note.

Principal Information Officer. Press Information Bureau. NEW DELHI

Sale of Fertilisers in Andhra Pradesh at **Higher Rates**

1085. SHRI SOBHANADREESWARA RAO VADDE: Will the PRIME MINISTER be pleased to state:

- (a) whether the Government is aware that the fertilisers are being sold in Andhra Pradesh and other States at much higher prices than at the stipulated price level;
 - (b) if so, the reasons therefor:
- (c) the steps proposed to ensure the availability of fertilisers at the fixed rates;
- (d) the amount allocated to Andhra Pradesh during 1990-91 toward subsidy on fertilisers given to small and mariginal farmers: and
- (e) the amount that has actually been utilisad?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTIL-ISERS (DR. CHINTA MOHAN); (a) to (c), No specific and verifiable case has come to the notice of Government of India regarding fertilisers being sold in the state of Andhra Pradesh or any other state at prices higher that the maximum statutory price notified by Government.

- (d) During the year 1990-91 there was no central sector scheme of providing subsidy to the small and mariginal fermers in the country.
 - (e) The question does not arise.

Shortage of Dwelling Units

1086 SHRI SORHANADREESWARA RAO VADDE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the estimated shortage of dwelling units in rural as well as urban areas in the country as on date:
- (b) whether the Government propose to bring forward amendments to the Urban Land Ceilings (Regulation) Act. 1976 to encourage the construction of dwelling units in large numbers:
- (c) if so, the likely date by which the amendment is to be brought before the Parliament; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) The housing shortage in the country as on 1.3.1991 has been estimated to be 31 million units -20.6 million in rural areas and 10.4 million units in urben areas.